Ports Through which Iron Ore Exported

- HARIHAR, SOREN: 5454. SHRI Will the Minister of COMMERCE be pleased to state:
- (a) the names of the ports through which iron ore is being exported at present:
- (b) the quantum of iron ore exported by MMTC through different ports in last three years:
- (c) the loss or profit earned by MMTC at different ports during those years out of iron ore export; and

(d) the amount spent by MMTC toward the development of different ports during those years?

THE MINISTER OF STATE IN THI MINISTRY OF COMMERCE (SHRI P.R DAS MUNSI: (a) Iron are (including iron ore concentrates and pellets) is presently being exported from Vizag, Madras Mormugao, Paradeep, Redi. Karwai Belekheri and New Mangalore Ports.

(b) The quantity of iron ore exported t MMTC through different Parts during th last three years is as under:

Quantity in Million Tonnes

Name of the Part	1984-85	1985-86	1986-87 (Provisional)
Vizag	5.27	5.72	5.95
Madras	4.29	4.76	5.35
Mormugao	2.16	2.49	3.12
Paradeep	1.61	1.87	2.08
Redi	1.22	1.29	1.24
Karwar	0.01	0.04	terenos.
Belekheri	0.30	0.22	0.28
Haldia	Negl.		

(c) While MMTC is incurring losses on export of iron ore from some parts, it has made the following overall profit/loss from its iron ore export operation during the last three years :-

Value in Rupees Crores

1985-86 1986-87 (Provisional) 1984-85 (Net profit) (Net profit (Net loss)

18.53 4.19 3.64

(d) No expenditure was incurred by MMTC for the development of ports during the last three years.

Bank Robberies, Dacoities and Frauds in Gujarat and Delhi

5455. SHRI U.H. PATEL: Will the Minister of FINANCE be pleased to state:

- (a) whether a number of bank robb ies, dacoities, cheating and frauds ha taken place in various nationalised a other banks in Gujarat and Delhi dur 1st January, 1986 to 31st October, 1987
 - (b) if so, the details thereof; and
- (c) the particulars of the pers involved therein and the action ta against each of them?

THE MINISTER OF STATE IN T MINISTRY OF FINANCE (SHRI JANA DHANA POOJARY): (a) to (c) In mation regarding the number of b dacoities/robberies which took place public sector banks in Gujarat and D during the period 1.1.86 to 31.10.87, amount involved therein and number persons arrested in connection wite the Sank dacoities/robberies as reported by RBI is given in the Statement given pelow.

In respect of cases of frauds, which nter-alia include cheating, misfeasance, embezzlements, misappropriation of funds, conversion of property etc., Reserve Bank of India has reported that the present system of compilation of statistics does not generate state-wise information. However, the total number of cases of frauds amount involved therein in public sector panks in the country for the years 1986 and 1987 (upto 30.9.87), arrespective of

the dates of occurrence, is as indicated below:

Year	No. of frauds	Amount involved (Rs. in crores)
1986	1822	44.42
1987	1456	23.47
(up to 3	0.9.87)	(Data provisional)

The Reserve Bank of India has further reported that the number of delinquent employees against whom action has been taken for their involvement in cases of frauds, is as given below:

		1986	1987 (upt	Frauds 0 30.6.87
1)	No of employees convicted	5	1 46	
2)	No. of employees given major/minor penalties	68	3 370	
3)	No. of employees out of (2) above dismissed/discharged/removed	29	1 137	
		(Dat	a provisionai)	

Statement

Information Regarding Bank Robberies Daeoities, which took Place in Public Sector Hanks in Gujarat and Delbi During 1st January 1986 to 31st October 1987, Amount Involved Therein and Persons Arrested in Connection with these Robberies Daeoities as Reported by RBI

Name of the Bank and Branch		Amount involved	No of persons arrested
		(Rs. in lakhs)	
	GUJARAT	•	
	1986		
1)	Punjab National Bank, Vatva branch	3.13	2
2)	Bank of India, Navrangpura, Ahmedabad	1.31	
3)	Central Bank of India, Gondal, Rajkot	0.08	
4)	Vijaya Bank, Alkapuri, (Baroda) branch	2.95	an Principle
5)	Bank of Baroda, Dabhan Rural branch, Kaira District	0.43	
6)	Bank of India, Vidyut Nagar, Boroda	1.82	1
7)	State Bank of Saurashtra, Gandhi Nagar	0.35	ghellings
8)	State Bank of India, Unnava, Mehsana District	2.34	Annidado
9)	State Bank of India, Unjha branch, Mehsana District	2.26	3

	1	2	3
	1987		
10)	Canara Bank, Kankaria, Ahmedabad	1.73	-
11)	State Bank of Saurashtra, Kankaria, Ahmedabad	1.52	
12)	State Bank of Saurashtra, Naroda Road, Industrial Estate branch, Ahmedabad	0.30	and the second
13)	Bank of India, Surendera Mangal Dass Road, Ahmedabad	Manhamor	
14)	Vijaya Bank, Navrangpura, Ahmedabad	1.33	4
15)	Bank of India, Rajmahal Road, Varodara branch	1.25	2
	DELHI		
	1986		
1)	State Bank of Mysore, Connaught Circus Br. New Delhi	9.64**	2
		wor *Je	th Rs. 0.52 lakh wellery worth 0.82 lakhs
2)	Pudjah National Bank, Geetanjali Enclave, New Delhi		_
	1987		
3)	Canara Bank, Zakir Hussain College, Extension Counter, Ajmeri Gate, Delhi	0.22	

^{*(}Case of burglary accompanied with murder at the State Bank of Mysore Connau. Circus Branch, Delhi on the night of 27th/28th May 1986)

Change in Spinning Pattern of NTC and Co-Operative Mills

KADAMBUR M.R. SHRI 5456. JANARTHANAN; Will the Minister of TEXTILES be pleased to state:

- (a) whether the spinning pattern of NTC and Co-operative spinning mills has changed this year due to scramble of cotton availability; and
 - (b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S. KRISHNA KUMAR): (a) No, Sir.

(b) Does not arise.

(Data provisional)

Loans Given by Nationalised Banks in Bihar

5457. SHRIMATI PRABHAWA GUPTA; Will the Minister of FINAN be pleased to state:

- (a) the amount of loan given to economically weaker sections by nationalised banks in Bihnr during the y 1986 and 1987 (so far);
- (b) the names of such banks and number of persons benefited with it; an
- (c) the amount of such loans propo to be given in the year 1988?

THE MINISTER OF STATE IN T MINISTRY OF FINANCE (SHRI JANA DHANA POOJARY): (a) and (b) Acco